

**PFL INFOTECH LIMITED**

Corporate Identification Number: L72200TG1993PLC007005;

Registered Office: House Number 1-10-122-125/B-2/, Flat No.102, Block B2, Radha Krishna Towers, Mayuri Marg, Begumpet, Hyderabad, Secunderabad - 500016, Telangana, India;

Contact Number: +91-9666699809/ +91-40-64555707, Email Address: pflinfotech@gmail.com; Website: www.pflinfotech.in;

OPEN OFFER FOR ACQUISITION OF UP TO 19,44,306 OFFER SHARES REPRESENTING 26.00% OF THE VOTING CAPITAL OF PFL INFOTECH LIMITED, THE TARGET COMPANY, FROM ITS PUBLIC SHAREHOLDERS AT AN OFFER PRICE OF ₹2.00/-, PAYABLE IN CASH, BY MR. PARMA NAND CHAND (ACQUIRER), PURSUANT TO AND IN COMPLIANCE WITH THE PROVISIONS OF REGULATION 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED.

This Post-Offer Public Announcement is being issued by Swaraj Shares and Securities Private Limited, the Manager to the Offer ('Manager'), on behalf of the Acquirer to the Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18(12) and other applicable provisions under the SEBI (SAST) Regulations ('Post-Offer Public Announcement').

This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: a) Public Announcement dated Monday, December 02, 2024 ('Public Announcement'), (b) Detailed Public Statement dated Wednesday, December 04, 2024 in connection with this Offer, published on behalf of the Acquirer on Thursday, December 05, 2024, in Financial Express (English daily) (All Editions), Jansatta (Hindi daily) (All Editions), Mumbai Lakshadeep (Marathi Daily) (Mumbai Edition), and Mana Telangana (Telugu Daily) (Hyderabad Edition) ('Newspapers') ('Detailed Public Statement'), (c) Draft Letter of Offer dated Wednesday, December 11, 2024, filed and submitted with SEBI pursuant to the provisions of Regulation 16(1) of the SEBI (SAST) Regulations ('Draft Letter of Offer'), (d) Letter of Offer with along with Form of Acceptance-Cum-Acknowledgement (for holding Equity Shares in physical form), and Form SH-4 Securities Transfer Form dated Tuesday, July 08, 2025 ('Letter of Offer'), (e) Recommendations of the Independent Directors of the Target Company which were approved on Tuesday, July 15, 2025 and published in the Newspapers on Wednesday, July 16, 2025 ('Recommendations of the Independent Directors of the Target Company'), (f) Pre-Offer cum corrigendum to the Detailed Public Statement dated Wednesday, July 16, 2025, which was published in the Newspapers on Thursday, July 17, 2025 ('Pre-Offer Public Announcement cum Corrigendum to the Detailed Public Statement'), (the Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors, Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement, and this Post-Offer Public Announcement are hereinafter collectively referred to as 'Offer Documents') issued by the Manager on behalf of the Acquirer.

The capitalized terms used but not defined in this Post-Offer Public Announcement shall have the meaning assigned to such terms in the Offer Documents.

1.	<b>Name of the Target Company</b>	M/s Pfl Infotech Limited, a Public limited company incorporated under the provisions of the Companies Act, 1956, bearing corporate identity number 'L72200TG1993PLC007005', bearing Permanent Account Number allotted under the Income Tax Act, 1961 'AACCP7177N', with its registered office located at House Number 1-10-122-125/B-2/, Flat No.102, Block B2, Radha Krishna Towers, Mayuri Marg, Begumpet, Hyderabad, Secunderabad, Telangana - 500016, India.
2.	<b>Name of the Acquirer and PAGs</b>	Mr. Parma Nand Chand, son of Mr. Rambihari Chand, aged about 57 years, Indian Resident, bearing Permanent Account Number 'ACGPC8634E' allotted under the Income Tax Act, 1961, resident at D-3003, Lloyds Estate, Sangam Nagar, Near Vidyalankar College, Wadala East, Antop Hill, Mumbai - 400037, Maharashtra, India. The Acquirer can be contacted via telephone at '91-9821037064' or via Email Address at 'chandparmanand1967@gmail.com' There are no persons acting in concert with the Acquirer for the purpose of this Offer.
3.	<b>Name of Manager to the Offer</b>	Swaraj Shares and Securities Private Limited
4.	<b>Name of Registrar to the Offer</b>	Integrated Registry Management Services Private Limited

5.	<b>Offer Details</b>	
5.1	Date of Opening of the Offer	Friday, July 18, 2025
5.2	Date of Closing of the Offer	Thursday, July 31, 2025
6.	<b>Date of Payment of Consideration</b>	Thursday, August 07, 2025

7.	<b>Details of the Acquisition</b>				
	<b>Particulars</b>	<b>Proposed in the Offer Document (Assuming full acceptance in this Offer)</b>	<b>Actuals (Pursuant to the tendering of Offer Shares by some of the Public Shareholders under this Offer)</b>		
7.1	Offer Price	₹2.00/-	₹2.00/-		
7.2	Aggregate number of Equity Shares tendered	19,44,306	10		
7.3	Aggregate number of Equity Shares accepted	19,44,306	10		
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹38,88,612.00/-	₹20.00/-		
7.5	<b>Sale Shares proposed to be acquired by way of Share Purchase Agreement</b>				
a)	Number of Equity Shares	4,85,730	4,85,730		
b)	% of Voting Share Capital	6.50%	6.50%		
7.6	<b>Equity Shares acquired by way of Offer</b>				
a)	Number of Equity Shares	19,44,306	10		
b)	% of Voting Share Capital	26.00%	0.0001%		
7.7	<b>Equity Shares acquired between the Public Announcement date and the Letter of Offer</b>				
a)	Number of Equity Shares	Nil	Nil		
b)	% of Voting Share Capital	Not Applicable	Not Applicable		
7.8	<b>Post-Offer shareholding of the Acquirer</b>				
a)	Number of Equity Shares	24,30,036	4,85,740		
b)	% of Voting Share Capital	32.50%	6.50%		
7.9	<b>Pre-Offer and Post-Offer shareholding of the Public Shareholders</b>				
	<b>Particulars</b>	<b>Pre-Offer</b>	<b>Post-Offer</b>	<b>Pre-Offer</b>	<b>Post-Offer</b>
a)	Number of Equity Shares	69,92,370	50,48,064	69,92,370	69,92,360
b)	% of Voting Share Capital	93.50%	67.50%	93.50%	93.50%

8. The Acquirer accepts full responsibility for the information contained in this Post-Offer Public Announcement and for his obligations specified under SEBI (SAST) Regulations.

9. The Acquirer will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22(1), and 22(3) of the SEBI (SAST) Regulations and will make an application for reclassification of himself as the promoters of the Target Company, in accordance with the provisions of Regulation 31A(10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('SEBI (LODR) Regulations').

10. A copy of this Post-Offer Public Announcement will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com and the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER

**SWARAJ**

SHARES &amp; SECURITIES PVT LTD

Swaraj Shares and Securities Private Limited

Corporate Identification Number: U51101WB2000PTC092621

Principal Place of Business: Unit No 402, Antarksh, Thakoor House, Makwana Road, Marol, Andheri East, Mumbai - 400059, Maharashtra, India

Contact Person: Tanmoy Banerjee/ Pankita Patel

Contact Number: +91-22-69649999

Email Address: takeover@swarajshares.com

Investor grievance Email Address: investor.relations@swarajshares.com

SEBI Registration Number: INM00012980

Validity: Permanent

Date: Wednesday, August 13, 2025

Place: Mumbai

For and on behalf of

Sd/  
Mr. Parma Nand Chand  
Acquirer